

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†505
ANSWERED ON 24.07.2023**

DEVELOPMENT WORKS OF TOURIST PLACES IN NANDED

†505. SHRI PRATAPRAO PATIL CHIKHLIKAR:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is aware that the proposal for sanctioning the development works of tourist places of Nanded in Maharashtra is pending in the Department for the last three years while the Government of Maharashtra has approved and sent the said proposal to the Centre;**
- (b) the reason for the delay in approval of the said proposal and the timeline fixed for providing approval and funds for the said purpose; and**
- (c) the details of the said proposal?**

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (c): The Ministry of Tourism under the Schemes of “Swadesh Darshan”, “National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)” and ‘Assistance to Central Agencies for Tourism Infrastructure Development’ provides financial assistance to State Governments/Union Territory Administrations/Central Agencies for the development of tourism related infrastructure and facilities at various tourism destinations in the country including Maharashtra.

The details of projects sanctioned and funds allocated under the above mentioned Schemes in the State of Maharashtra including Nanded is given at Annexure.

Receiving proposals from the State Governments/UT Administrations/Central Agencies for financial assistance for tourism projects is a continuous process. The proposals received are examined with reference to the prescribed guidelines and financial assistance is extended for such projects subject to fulfilment of the stipulated conditions, operational viability and availability of funds.

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO.†505 ANSWERED ON 24.07.2023 REGARDING DEVELOPMENT WORKS OF TOURIST PLACES IN NANDED.****Swadesh Darshan Scheme****(Rs. in Crore)**

Sl. No.	State	Circuit / Sanction Year	Name of the Project	Amt. Sanctioned	Amt. Released
1.	Maharashtra	Coastal Circuit 2015-16	Development of Sindhudurg Coastal Circuit - Sagareshwar, Tarkarli, Vijaydurg (Beach & Creek), Mitbhav	19.06	18.11
2.	Maharashtra	Spiritual Circuit 2018-19	Development of Waki- Adasa- Dhapewada- Paradsingha- Telankhandi- Girad	53.96	32.04

PRASHAD Scheme**(Rs. in Crore)**

Sl. No.	State	Project Name	Sanction Year	Approved Cost	Amount Released
1.	Maharashtra	Development of Trimbakeshwar, Nashik	2017-18	52.92	27.67

Assistance to Central Agencies for Tourism Infrastructure Development Scheme**(Rs. in Crore)**

Sl. No.	State	Name of Projects	Central Agency	Amt. Sanctioned	Amt. Released
Year 2014-15					
1.	Multiple States	Manufacture of Glass Top Coaches: • Qazigund and	M/o Railways	12.00	12.00

		Baramullah, Jammu & Kashmir • Vizag-Arakku Valley Vishakhapatnam, Andhra Pradesh • Dadar-Madgaon Route (Mumbai to Goa)			
Year 2016-17					
2.	Maharashtra	Central Financial Assistance to Mumbai Port Trust for Development of KanojiAngre Lighthouse as a tourist Destination	Mumbai Port Trust	15.00	15.00
3.	Maharashtra	Joint Development of Nanded Railway Station	M/o Railways	5.18	2.59
Year 2017-18					
4.	Maharashtra	Up-gradation/modernization to International Cruise terminal at Indira Dock, Mumbai.	Mumbai Port Trust	12.50	12.50
5.	Maharashtra	Joint Development of Aurangabad Railway Station	M/o Railways	5.71	2.85
Year 2021-22					
6.	Maharashtra	Upgradation/Modernisation to International Cruise Terminal at Indira Dock, Mumbai Port Trust	Mumbai Port Trust	37.50	30.00
